

**Reopening of Closed Textile Mills in
Tamil Nadu, Kerala, Gujarat and
Maharashtra**

3534. SHRI SOMNATH CHATTERJEE : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether a number of textile mills have closed down in Tamil Nadu, Kerala, Gujarat and Maharashtra ;

(b) if so, the particulars thereof ; and

(c) the steps taken by Government to reopen the closed mills ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) to (c). A statement is attached.

Statement

Excluding the mills considered fit to be scrapped, 26 cotton textile mills were lying closed as at the end of May, 1971 in the following states :

Tamilnadu

1. The Pioneer Spinners Pvt. Ltd., Pioncernagar.
2. Sri Palamalai Ranganathar Mills, Perianaickenpalayam.
3. Sri Kothandaram Spinning Mills Ltd., Madurai.
4. The Radhika Mills Ltd. Uppilipalayam.
5. The Pankaja Mills Ltd., Coimbatore.
6. The Gitanjali Mills Ltd., Sankaranainarkovil.
7. The Rajah Mills, Madurai.
8. Shri Shanmugar Mills Ltd., Rajapalayam.
9. Balarama Varma Textiles, Shencottah.
10. Kwalty Spinning Mills (P) Ltd., Pollachi.
11. Sri Ramakrishna Mills (CBE) Ltd., Coimbatore.
12. Pudukotha Textiles Ltd., Namasamudram.

13. Coimbatore Spinning and Weaving Co. Ltd., Coimbatore.
14. Coimbatore Murugan Mills Ltd., Coimbatore.
15. Somasundaram Mills (P) Ltd., Coimbatore.
16. Kaleswarar Mills Ltd., Coimbatore.

Kerala

1. Kathayee Cotton Mills Ltd., Alwaye.
2. The Cannanore Spinning and Weaving Mills Ltd., Cannanore.

Gujarat

1. The Fine Knitting Co. Ltd., Ahmedabad.
2. The Ananta Mills Ltd., Ahmedabad
3. The Keshav Mills Co. Ltd., Petlad.
4. The Jehangir Vakil Mills Co. Ltd., Ahmedabad.
5. Prbha Mills Ltd., Viramgam,
6. The Rajnagar Spinning and Weaving and Manufacturing Co. Ltd., Ahmedabad.

Maharashtra

1. Yeshwant Sahakari Soot Girni Niyamit (Previously Shivaji Textiles Workers Coop. Spg. Ltd.) Bhore.
2. The Sakseria Cotton Mills Ltd., Bombay.

Out of the above mills, five mills have been considered uneconomic. The management of two mills has been taken over, under Section 18 A of the Industries (development and Regulation) Act, and placed under Authorised Controllers. One mill has already restarted working. The Investigation Committees Reports in respect of five mills are under examination and affairs of one mill are being investigated by an Investigation Committee, appointed under the aforesaid Act. The cases of four mills, out of which three had been investigated under the aforesaid Act, are opening in the High Courts in regard to liquidation etc. As regards the remaining mills, efforts are being made by their managements and the State Governments concerned to restart them.